

BY SPEED POST / FAX / e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167 (Pt.-I)/2014/5793/A

From:- Smt. Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

To

**The Registrar General
National Green Tribunal
Faridkot House, Copernicus Marg
New Delhi- 110 001**

Sub : Dated- Guwahati, the 22nd December, 2016
: "World Conference on Environment – 2017", scheduled to be held at Vigyan Bhawan, New Delhi on March 25 – 26, 2017.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice, Gauhati High Court, Guwahati along with Hon'ble Mr. Justice Arup Kumar Goswami & Hon'ble Mr. Justice Ujjal Bhuyan will attend the aforesaid Conference scheduled to be held on **March 25 – 26, 2017 at Vigyan Bhawan, New Delhi.**

I am further to inform you that following Judicial Officers have also been nominated to attend the aforesaid Conference-

Sl. No.	Name	Designation
1.	Shri Gautam Baruah	District & Sessions Judge, Darrang, Mangaldoi
2.	Shri R.A. Tapadar	OSD, Gauhati High Court, Guwahati (<i>under order of transfer as Chief Judicial Magistrate, Kamrup, Amingaon</i>)
3.	Shri Saptarshi Garg	Munsiff-cum-Judicial Magistrate 1 st Class, Bokakhat, Golaghat

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully

22.12.16
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167 (Pt.-I)/2014/5794 - 5813/A, dated 22.12.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar General, Gauhati High Court, Guwahati.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Kamrup, Amingaon / Golaghat . **He is requested to inform the nominated participant of his respective District accordingly.**
7. Shri Gautam Baruah, District & Sessions Judge, Darrang, Mangaldoi
8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
9. Shri S.S.B. Singha, Joint Registrar (Protocol), Gauhati High Court, Guwahati
10. Shri R.A. Tapadar, OSD, Gauhati High Court, Guwahati (*under order of transfer as Chief Judicial Magistrate, Kamrup, Amingaon*)
11. Shri Saptarshi Garg, Munsiff-cum-Judicial Magistrate 1st Class, Bokakhat, Golaghat
12. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
13. The Administrative Officer, Judicial Academy, Assam.
14. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this letter in the official web site of the Gauhati High Court immediately.**
15. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
16. The Private Secretary to Hon'ble Mr. Justice Arup Kumar Goswami, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
17. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
18. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
19. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
20. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

22.12.16
REGISTRAR (JUDICIAL)

22.12.16